

**NOTIFICATION**

**PART - A**

The following transfer and postings of Judicial Officers in the cadre of **SENIOR CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from forenoon of **12<sup>th</sup> August, 2024:-**

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Devendra Pandith	II Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Home & Transport, Commerce & Industries and Youth Services Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i>
2.	Sri. Venkanna Basappa Hosamani	XIII Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i>
3.	Smt. Shubha	Senior Civil Judge and JMFC, Somwarpet, Kodagu District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. <i>(Vacant Post)</i>

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
4.	Sri. M. Purushothama	Prl. Senior Civil Judge and CJM, Udupi.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Udupi. <i>(Vacant Post)</i>
5.	Smt. Preeth J.	I Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	XII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Smt. Gayathri S. Kate – transferred)</i>
6.	Sri. Mahantesh Sangappa Dargad	Senior Civil Judge and CJM, Koppal.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal. <i>(Vice Sri. Malakari Ramappa Wadeyar - transferred)</i>
7.	Sri. Chandrashekhar Prabhappa Diddi	I Addl. Senior Civil Judge, Bagalkot.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. <i>(Vacant Post)</i>
8.	Smt. Reshma Kalakappa Goni	IV Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government (Opinion), Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
9.	Sri. R. Natesha	II Addl. Senior Civil Judge, Kolar.	I Addl. Senior Civil Judge, Kolar. <i>(Vacant Court)</i>
10.	Sri. Bhola Pandit	XVI Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru Rural District. <i>(Vacant Post)</i>
11.	Sri. Arvind Saibanna Hagaragi	I Addl. Senior Civil Judge, Vijayapura.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. <i>(Vacant Post)</i>
12.	Sri. Prabhu Neelachari Badiger	II Addl. Senior Civil Judge and JMFC, Bidar.	Prl. Senior Civil Judge and CJM, Bidar. <i>(Vice Sri. Prakash Arjun Banasode – transferred)</i>
13.	Sri. Saravanan S.	XI Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, M.S.Building Bengaluru. <i>(Vacant Post)</i>
14.	Sri. Malakari Ramappa Wadeyar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and CJM, Koppal. <i>(Vice Sri. Mahantesh Sangappa Dargad – transferred)</i>

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15.	Smt. Shantala Ramesh Dodwad	XVII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Revenue, Food & Civil Supplies Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i>
16.	Sri. Prakash Arjun Banasode	Prl. Senior Civil Judge and CJM, Bidar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. <i>(Vacant Post)</i>
17.	Sri. Balmukund Ramesh Rao Mutalikdesai	Addl. Senior Civil Judge Haveri.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri. <i>(Vacant Post)</i>
18.	Sri. Aravind N.V.	Senior Civil Judge and JMFC, Magadi, Ramanagara District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, M.S.Building Bengaluru. <i>(Vacant Post)</i>

1	2	3	4
19.	Sri. Devaraj Bhute	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. & Irrigation Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i>
20.	Sri. Mahesh S. Patil	II Addl. Senior Civil Judge, Bagalkot.	I Addl. Senior Civil Judge, Bagalkot. <i>(Vice Sri. Chandra-shekhar Prabhappa Diddi – transferred)</i>
21.	Smt. Padmashree Ratnakar Patil	Senior Civil Judge and JMFC, Laxmeshwar, Gadag District.	Addl. Senior Civil Judge and JMFC, Gadag. <i>(Vacant Court)</i>
22.	Sri. Lokesh Dhanapal Havale	II Addl. Senior Civil Judge, Vijayapura.	I Addl. Senior Civil Judge, Vijayapura. <i>(Vice Sri. Arvind Saibanna Hagaragi – transferred)</i>
23.	Sri. Hanumanth Ananthrao Satwik	Senior Civil Judge and JMFC, Devadurga, Raichur District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur. <i>(Vacant Post)</i>
24.	Sri. Padmakar Vanakudre	II Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. <i>(Vacant Court)</i>

1	2	3	4
25.	Sri. P.R. Yogesh	Addl. Senior Civil Judge, Udupi.	Prl. Senior Civil Judge and CJM, Udupi. <i>(Vice Sri. M. Puru- shothama - transferred)</i>
26.	Smt. Rehana Sultana	III Addl. Senior Civil Judge, Kolar.	II Addl. Senior Civil Judge, Kolar. <i>(Vice Sri. R. Natesha – transferred)</i>
27.	Sri. Deepak Patil	Senior Civil Judge and JMFC, Nagamangala, Mandya District.	Proposed for appointment as, Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i>
28.	Sri. Syed Arfath Ibrahim M.	XL Addl. Chief Judicial Magistrate, Bengaluru City.	XXXVII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
29.	Sri. Somanatha	XXVI Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
30.	Sri. A.C. Dayanand- murthy	IV Addl. Senior Civil Judge and JMFC, Mysuru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Faculty (Law), Administrative Training Institute, Mysuru. <i>(Vacant Post)</i>

1	2	3	4
31.	Sri. Mariyappa	Senior Civil Judge and CJM, Yadgir.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. <i>(Vacant Post)</i>
32.	Sri. Soma A.S.	VIII Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Solicitor and Ex-officio Deputy Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
33.	Sri. Mahajan Ramesh Appasab	III Addl. Senior Civil Judge and JMFC, Vijayapura.	II Addl. Senior Civil Judge, Vijayapura. <i>(Vice Sri. Lokesh Dhanapal Havale – transferred)</i>
34.	Sri. Felix Alphonse Anthony	V Addl. Senior Civil Judge and JMFC, Mysuru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. <i>(Vice Sri. A.C. Dayanandmurthy – transferred)</i>
35.	Sri. Mahesh Chandrakanth	IV Addl. Senior Civil Judge and JMFC, Vijayapura.	III Addl. Senior Civil Judge and JMFC, Vijayapura. <i>(Vice Sri. Mahajan Ramesh Appasab – transferred)</i>
36.	Sri. C.N. Chandan	VI Addl. Senior Civil Judge and JMFC, Mysuru.	V Addl. Senior Civil Judge and JMFC, Mysuru. <i>(Vice Sri. Felix Alphonse Anthony – transferred)</i>

1	2	3	4
37.	Sri. Manjunatha M.S.	III Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	II Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. <i>(Vice Sri. Padmakar Vanakudre – transferred)</i>
38.	Sri. Gokula K.	IX Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
39.	Sri. Yogesh	Addl. Senior Civil Judge and JMFC, Nagamangala, Mandya District.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. <i>(Vice Sri. Deepak Patil – transferred)</i>
40.	Smt. B. Shilpa	Addl. Senior Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura. <i>(Vacant Post)</i>
41.	Sri. M. Manjunatha	Addl. Senior Civil Judge and JMFC, Pandavapura, Mandya District.	II Addl. Senior Civil Judge and JMFC, Anekal, Bengaluru Rural District. <i>(Vacant Court)</i>
42.	Smt. Lakshmi G.M.	II Addl. Senior Civil Judge, Mangaluru.	I Addl. Senior Civil Judge, Mangaluru. <i>(Vacant Court)</i>



1	2	3	4
43.	Sri. Anil Prakash M.P.	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. <i>(Vice Sri. Devaraj Bhute – transferred)</i>
44.	Smt. Latha J.	XXXII Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
45.	Smt. Latha K.	VII Addl. Senior Civil Judge and JMFC, Mysuru.	VI Addl. Senior Civil Judge and JMFC, Mysuru. <i>(Vice Sri. C.N. Chandan – transferred)</i>
46.	Smt. Gayathri S. Kate	XII Addl. Chief Judicial Magistrate, Bengaluru City.	XVIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vacant Court)</i>
47.	Sri. Shambhulingayya Mudimath	Judge, Court of Small Causes and ACJM, Bengaluru City.	Senior Civil Judge, OOD, Principal, Training Institute, Karnataka Judicial Academy, Bengaluru. <i>(Vacant Post)</i>
48.	Sri. Ganapati Bhat	X Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	XLV Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Mohammed Yunus Athani – transferred)</i>

1	2	3	4
49.	Sri. Aalok A.N.	XXI Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru. <i>(Vacant Post)</i>
50.	Sri. Sandeep S. Reddy	Addl. Senior Civil Judge and JMFC, Magadi, Ramanagara District.	Senior Civil Judge and JMFC, Magadi, Ramanagara District. <i>(Vice Sri. Aravind N.V. – transferred)</i>
51.	Sri. Chidanand Badiger	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
52.	Smt. Ashwini Kore	XXXV Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru. <i>(Vacant Post)</i>
53.	Sri. Mohammed Yunus Athani	XLV Addl. Chief Judicial Magistrate, Bengaluru City.	X Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Sri. Ganapati Bhat – transferred)</i>
54.	Sri. Vijaykumar S. Hiremth	XLVI Addl. Chief Judicial Magistrate, Bengaluru City.	XVII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Smt. Shantala Ramesh Dodwad – transferred)</i>

1	2	3	4
55.	Smt. Chinmayee R.H.	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Chidanand Badiger – transferred)</i>
56.	Sri. Shreyansh Doddamani	III Addl. Chief Judicial Magistrate, Bengaluru City.	XXI Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Aalok A.N. – transferred)</i>
57.	Sri. Vijayakumar Bagade	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Smt. Chinmayee R.H. – transferred)</i>
58.	Sri. Sandeesh T.L.	II Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. <i>(Vice Sri. Anil Prakash M.P. – transferred)</i>
59.	Sri. Narendra B.R.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	I Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Smt. Preeth J. – transferred)</i>
60.	Smt. Mamatha Shivapuji	VII Addl. Senior Civil Judge and JMFC, Bengaluru Rural District, Bengaluru.	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Vijayakumar Bagade – transferred)</i>

: 12 :

**PART - B**

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from forenoon of **12<sup>th</sup> August, 2024:-**

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Charge to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	Sri. Ramprashanth M.N.	Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	VII Addl. Senior Civil Judge and JMFC, Bengaluru Rural District, Bengaluru. <i>(Vice Smt. Mamatha Shivapuji – transferred)</i>
2.	Sri. Sharath Chandra N.	Civil Judge, OOD, Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. <b>(ON REPATRIATION)</b>	XXXV Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Smt. Ashwini Kore – transferred)</i>
3.	Sri. Mohammed Roshan Sha	Civil Judge and JMFC, Chikkaballapura.	Senior Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. <i>(Vacant Court)</i>
4.	Sri. Keshavamurthy B.	Civil Judge and JMFC, Bangarpet, Kolar District.	IV Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Smt. Reshma Kalakappa Goni – transferred)</i>
5.	Sri. Babu N.	Prl. Civil Judge and JMFC II Court, Hassan.	Addl. Senior Civil Judge and JMFC, Pandavapura, Mandya District. <i>(Vice Sri. M. Manjunatha – transferred)</i>

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6.	Sri. Manu B.K.	Prl. Civil Judge and JMFC, Srinivasapura, Kolar District.	Senior Civil Judge and JMFC, Belthangady, Dakshina Kannada District. (Vacant Court)
7.	Sri. Raghavendra Upadhye	Civil Judge and JMFC, Soraba, Shivamogga District.	Addl. Senior Civil Judge and JMFC, Bidar. (Vacant Court)
8.	Sri. Raghurama N.S.	Prl. Civil Judge and JMFC, Nanjangud, Mysuru District.	Senior Civil Judge and JMFC, Holalkere, Chitradurga District. (Vacant Court)
9.	Sri. Sunil Shantappa Talawar	Prl. Civil Judge and JMFC, Gadag.	IV Addl. Senior Civil Judge and JMFC, Vijayapura. (Vice Sri. Mahesh Chandrakanth - transferred)
10.	Sri. Sameer Kolli	JMFC VI Court, Belagavi.	Senior Civil Judge and JMFC, Shiggaon, Haveri District. (Vacant Court)
11.	Sri. Manjunatha R.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru.	Senior Civil Judge and JMFC, Kushtagi, Koppal District. (Vacant Court)
12.	Sri. Ajit Devaramani	Prl. Civil Judge and JMFC, Maddur, Mandya District.	Senior Civil Judge and JMFC, Yelburga, Koppal District. (Vacant Court)
13.	Sri. Chandrashekhar Banakar	Prl. Civil Judge and JMFC, Honnavar, Uttara Kannada District.	Senior Civil Judge and JMFC, Badami, Bagalkot District. (Vacant Court)
14.	Smt. Tejaswini K.M.	Prl. Civil Judge and JMFC, Challakere, Chitradurga District.	XVI Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Bhola Pandit - transferred)

1	2	3	4
15.	Smt. Ramya H.R.	Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i>
16.	Sri. Maruthi K.	Prl. Civil Judge and JMFC, Shorapur, Yadgir District.	XXVII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
17.	Sri. Raghunatha Gowda K.T.	Prl. Civil Judge and JMFC, Madhugiri, Tumakuru District.	Senior Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District. <i>(Vacant Court)</i>
18.	Sri. Devaraj Y.H.	I Addl. Civil Judge and JMFC II Court, Hassan.	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. <i>(Vacant Court)</i>
19.	Smt. Mohanakumari N.B.	Civil Judge, OOD, Assistant Solicitor and Ex-officio Under Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.  <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Maddur, Mandya District. <i>(Vacant Court)</i>
20.	Smt. Shyla S.M.	Prl. Civil Judge and JMFC, Malur, Kolar District.	II Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Sri. Devendra Pandith – transferred)</i>
21.	Smt. Prathibha D.S.	Prl. Civil Judge, Mangaluru.	II Addl. Senior Civil Judge, Mangaluru. <i>(Vice Smt. Lakshmi G.M. – transferred)</i>

1	2	3	4
22.	Sri. Mahendra M.	Civil Judge and JMFC, Sakleshpur, Hassan District.	Senior Civil Judge and JMFC, Malavalli, Mandya District. <i>(Vacant Court)</i>
23.	Sri. Gowda Jagadeesha Rudre	JMFC VII Court, Mangaluru.	Senior Civil Judge and JMFC, Mulbagal, Kolar District. <i>(Vacant Court)</i>
24.	Sri. Jagadeesh Biserotti	Prl. Civil Judge and JMFC, Athani, Belagavi District.	Senior Civil Judge and JMFC, Raibag, Belagavi District. <i>(Vacant Court)</i>
25.	Smt. Krupaa C.L.	Civil Judge and JMFC, Krishnarajapet, Mandya District.	III Addl. Senior Civil Judge and JMFC, Raichur. <i>(Vacant Court)</i>
26.	Sri. Manjunath Prabhakara Panaghanti	Prl. Civil Judge and JMFC, Sindhaur, Raichur District.	Senior Civil Judge and JMFC, Navalgund, Dharwad District. <i>(Vacant Court)</i>
27.	Sri. Sandesh V. Bhandary	Prl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
28.	Sri. Shrishail Bhimashen Bagadi	Prl. Civil Judge and JMFC, Sagar, Shivamogga District.	XX Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
29.	Sri. Basavaraj Sanadi	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	Senior Civil Judge and JMFC, Indi, Vijayapura District. <i>(Vacant Court)</i>
30.	Sri. Kishor Kumar M.	Addl. Civil Judge and JMFC, Nanjangud, Mysuru District.	II Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. <i>(Vice Sri. Sandeesh T.L. – transferred)</i>

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31.	Sri. Praveen R.J.S.	Civil Judge and JMFC, Holenarsipur, Hassan District.	Addl. Senior Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. <i>(Vice Smt. B. Shilpa – transferred)</i>
32.	Sri. Bharath Yogeesh Karagudari	Prl. Civil Judge and JMFC, Ron, Gadag District.	Senior Civil Judge and JMFC, Laxmeshwar, Gadag District. <i>(Vice Smt. Padmashree Ratnakar Patil – transferred)</i>
33.	Sri. Santosh Srivastava	Prl. Civil Judge and JMFC, Udupi.	Addl. Senior Civil Judge, Udupi. <i>(Vice Sri. P.R. Yogesh – transferred)</i>
34.	Sri. Koteppa Kamble	Prl. Civil Judge, Vijayapura.	IV Addl. Senior Civil Judge and JMFC, Kalaburagi. <i>(Vacant Court)</i>
35.	Sri. Narasimhamurthy M.	Prl. Civil Judge and JMFC, Mulbagal, Kolar District.	Addl. Senior Civil Judge and JMFC, Nagamangala, Mandya District. <i>(Vice Sri. Yogesh – transferred)</i>
36.	Sri. Mohan Sadashiv Pol	JMFC III Court, Hubballi, Dharwad District.	XV Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vacant Court)</i>
37.	Sri. Abdul Rahiman A. Mulla	Prl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Addl. Senior Civil Judge and JMFC, Sindgi, Vijayapura District. <i>(Vacant Court)</i>



1	2	3	4
38.	Sri. Shivakumar R.	Civil Judge and JMFC, Tarikere, Chikkamagaluru District.	Addl. Senior Civil Judge and JMFC, Magadi, Ramanagara District. <i>(Vice Sri. Sandeep S. Reddy – transferred)</i>
39.	Smt. Asha K.S.	Civil Judge and JMFC, Ponnampet, Kodagu District.	XXIII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
40.	Smt. Pavithra R.	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.  <b>(ON REPATRIATION)</b>	XIII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Venkanna Basappa Hosamani - transferred)</i>
41.	Sri. Anandappa M.	Civil Judge and JMFC, Shikaripur, Shivamogga District.	XL Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Syed Arfath Ibrahim M. – transferred)</i>
42.	Smt. Kavya B.H.	Prl. Civil Judge and JMFC, Mysuru.	VII Addl. Senior Civil Judge and JMFC, Mysuru. <i>(Vice Smt. Latha K. – transferred)</i>
43.	Smt. Rashmi H.B.	Addl. Civil Judge and JMFC, Arasikere, Hassan District.	XIX Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
44.	Smt. Deepa	Prl. Civil Judge and JMFC, Shivamogga.	II Addl. Senior Civil Judge, Shivamogga. <i>(Vacant Court)</i>
45.	Sri. Manu Patel B.Y.	Civil Judge and JMFC, Hunsur, Mysuru District.	II Addl. Senior Civil Judge and ACJM, Udupi. <i>(Vacant Court)</i>

1	2	3	4
46.	Sri. Rajshekhar Tilaganji	Prl. Civil Judge and JMFC, Hubballi, Dharwad District.	II Addl. Senior Civil Judge, Bagalkot. <i>(Vice Sri. Mahesh S. Patil – transferred)</i>
47.	Sri. Mahadev Kanatti	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Addl. Senior Civil Judge, Gokak, Belagavi District. <i>(Vacant Court)</i>
48.	Sri. Lokesha C.N.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District.	XLVI Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Vijaykumar S. Hiremath – transferred)</i>
49.	Smt. Geetha Kumbar K.B.	Prl. Civil Judge and JMFC, Chitradurga.	Senior Civil Judge and JMFC, Gowribidanur, Chikkaballapura District. <i>(Vacant Court)</i>
50.	Smt. Kannika M.S.	I Addl. Civil Judge and JMFC, Mysuru.	XII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vacant Court)</i>
51.	Smt. Shrishylaja H.V.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	Addl. Senior Civil Judge, Haveri. <i>(Vice Sri. Balmukund Ramesh Rao Mutalikdesai – transferred)</i>
52.	Sri. Malleshi Parashuram Mohite	Prl. Civil Judge and JMFC, Dharwad.	XXIV Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>
53.	Sri. Hajihusensab Yadawad	Civil Judge and JMFC, Siruguppa, Ballari District.	Senior Civil Judge and JMFC, Aurad, Bidar District. <i>(Vacant Court)</i>

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54.	Sri. Sudeer	Civil Judge and JMFC, Pavagada, Tumakuru District.	Senior Civil Judge and JMFC, Krishnarajapet, Mandya District. <i>(Vacant Court)</i>
55.	Sri. Shyam Prakash	Civil Judge and JMFC, T.Narasipura, Mysuru District.	IX Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vacant Court)</i>
56.	Sri. Rangaswamy J.	Civil Judge and JMFC, Bagepalli, Chikkaballapura District.	Senior Civil Judge and JMFC, Devadurga, Raichur District. <i>(Vice Sri. Hanumanth Ananthrao Satwik – transferred)</i>
57.	Sri. Premkumar	Prl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District.	II Addl. Senior Civil Judge and JMFC, Chikkaballapura. <i>(Vacant Court)</i>
58.	Sri. Ishwar Musalmari	Civil Judge and JMFC, Indi, Vijayapura District.	Addl. Senior Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. <i>(Vacant Court)</i>
59.	Sri. Keshava K.	Prl. Civil Judge and JMFC II Court, Kalaburagi.	XXXII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Smt. Latha J. – transferred)</i>
60.	Sri. Prashant Badawadagi	Civil Judge and JMFC, Ankola, Uttara Kannada District.	Senior Civil Judge and JMFC, Humnabad, Bidar District. <i>(Vacant Court)</i>
61.	Sri. Suresh Annappa Savadi	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Narendra B.R. – transferred)</i>

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62.	Sri. Balasaheb Wadavade	Prl. Civil Judge and JMFC, Hungund, Bagalkot District.	Senior Civil Judge and CJM, Yadgir. <i>(Vice Sri. Mariyappa – transferred)</i>
63.	Sri. Mahantesh Bhusagol	Civil Judge and JMFC, Sindgi, Vijayapura District.	III Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. <i>(Vice Sri. Manjunatha M.S. – transferred)</i>
64.	Sri. Dhanesh Mugali	Deputy Registrar, Chief Judicial Magistrate Court, Bengaluru City.	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. <i>(Vacant Court)</i>
65.	Sri. Kishan B. Madalagi	Civil Judge and JMFC, Bilagi, Bagalkot District.	Senior Civil Judge and JMFC, Chittapur, Kalaburagi District. <i>(Vacant Court)</i>
66.	Sri. Chandrashekhar Yallappa Talawar	Prl. Civil Judge, Bantwal, Dakshina Kannada District.	Senior Civil Judge and JMFC, Khanapur, Belagavi District. <i>(Vacant Court)</i>
67.	Smt. Deepa V.	Prl. Civil Judge and JMFC, Tiptur, Tumakuru District.	VIII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Soma A.S. – transferred)</i>
68.	Smt. Rekha H.C.	II Addl. Civil Judge and JMFC, Mysuru.	Senior Civil Judge and JMFC, Somwarpet, Kodagu District. <i>(Vice Smt. Shubha – transferred)</i>
69.	Smt. Thendral K.	III Addl. Civil Judge and JMFC, Mysuru.	XVIII Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vacant Court)</i>

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70.	Smt. Yogeshwari	Prl. Civil Judge, Mandya.	II Addl. Senior Civil Judge and JMFC, Mandya. <i>(Vacant Court)</i>
71.	Smt. Bennikal Sumalatha	Civil Judge and JMFC, Saundatti, Belagavi District.	Senior Civil Judge and JMFC, Nippani, Belagavi District. <i>(Vacant Court)</i>
72.	Smt. Nirmala S.	Addl. Civil Judge and JMFC, Udupi.	XXVI Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Somanatha – transferred)</i>
73.	Sri. Ravikumar K.	II Addl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Senior Civil Judge and JMFC, Athani, Belagavi District. <i>(Vacant Court)</i>
74.	Sri. D. Ramesh	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	XVI Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vacant Court)</i>
75.	Sri. Devaraju H.R.	Addl. Civil Judge and JMFC, Indi, Vijayapura District.	Addl. Senior Civil Judge and JMFC, Krishnarajpet, Mandya District. <i>(Newly Created Court vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012)</i>
76.	Smt. Anitha O.A.	Prl. Civil Judge and JMFC, Ranebennur, Haveri District.	Senior Civil Judge and JMFC, Hirekerur, Haveri District. <i>(Vacant Court)</i>
77.	Smt. Nirmala M.C.	Civil Judge and JMFC, Alur, Hassan District.	Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Sri. Shambhu- lingayya Mudimath – transferred)</i>

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78.	Sri. Vinod Balnaik	Civil Judge and JMFC, Mundgod, Uttara Kannada District.	IX Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Gokula K. – transferred)</i>
79.	Smt. Shridevi Darbare	Prl. Civil Judge and JMFC, Gangavathi, Koppal District.	II Addl. Senior Civil Judge and JMFC, Bidar. <i>(Vice Sri. Prabhu Neelachari Badiger – transferred)</i>
80.	Sri. Ashappa	Civil Judge and JMFC, Manvi, Raichur District.	Senior Civil Judge and JMFC, Banahatti, Bagalkot District. <i>(Vacant Court)</i>
81.	Smt. Fakirawwa Kelageri	Prl. Civil Judge and JMFC, Harihar, Davanagere District.	Senior Civil Judge and JMFC, Shorapur, Yadgir District. <i>(Vacant Court)</i>
82.	Smt. Lakshmi M.V.	Prl. Civil Judge and JMFC, Sira, Tumakuru District.	III Addl. Senior Civil Judge, Kolar. <i>(Vice Smt. Rehana Sultana – transferred)</i>
83.	Smt. Mala C.	Civil Judge and JMFC, Moodbidri, Dakshina Kannada District.	XI Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Saravanan S. – transferred)</i>
84.	Sri. Siddarama S.	Addl. Civil Judge and JMFC, Holenarsipur, Hassan District.	III Addl. Chief Judicial Magistrate, Bengaluru City. <i>(Vice Sri. Shreyansh Doddamani – transferred)</i>

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
2. The Officers mentioned at Sl.No.5, 9, 12, 20 to 22, 24 to 28, 33 to 37, 39, 41 to 43, 45 to 51 and 53 to 60 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **12<sup>th</sup> August, 2024**.
3. The Officers mentioned at Sl.No. 1 to 4, 6 to 8, 10, 11, 13, 15 to 19, 23, 29, 30 to 32, 38, 40, 44 and 52 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **12<sup>th</sup> August, 2024**, on receipt of necessary appointment order from the Government.
4. The Officer mentioned at Sl.No.14 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post on receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on the forenoon of **12<sup>th</sup> August, 2024**.
5. The Officers mentioned at Sl.No.1, 3 to 18, 20 to 39 and 41 to 84 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **12<sup>th</sup> August, 2024**.
6. The Officers mentioned at Sl.No.2, 19 and 40 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts on receipt of necessary repatriation order from the Government and then proceed to take charge of their new posts on the forenoon of **12<sup>th</sup> August, 2024**.
7. The Accountant General in Karnataka, Bengaluru.
8. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Judicial) / Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.

11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
15. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
17. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
18. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
19. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
22. The Prl. Secretary to Government of Karnataka, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru.
23. The Prl. Secretary to Government of Karnataka, Home Department, Vidhana Soudha, Bengaluru.
24. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
25. The Director General, Administrative Training Institute, Mysuru.
26. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
27. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
28. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&IB/DJA Branches of this office.
29. Spare copies.